NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 686/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES:

NISA Industrial Services Pvt. Ltd. V/s. Maha Urja Utilities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
12	Nisa Indus	Legal Manager	Aure
	Retitioner	(Kepep back) Advocati	P 11/18
12	SONIA SUM	LAND	161

ORDER

TCP No. 686/I & BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- None present from the side of the Respondent.
- A Revised Form is on record, however, it was wrongly given Number as M.A. No.
 639/2017 by the Registry. The Registry is directed to rectify the Numbering.
- 4. The Petitioner is directed to place on record the proof of service of the Petition, Notice of Demand and the date of hearing.
- 5. Matter is listed for hearing on 22.02.2018.

Sd/- ----

Bhaskara' Pantula Mohan Member (Judicial) 16.01.2018. ah

Sd/-

M.K. Shrawat Member (Judicial)